

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/9338/2020**

This the 7<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Abdul Rashid Bhat, Aged about 44 years S/o Ghulam Mohi ud Din Bhat R/o Botingo Sopore.

.....**Applicant**

(Advocate:- Mr. Firdous A Paray -**Not Present**)

**Versus**

1. State of J&K through its Principal Secretary to Government Public Works Department, J&K State Srinagar & Ors.

.....**Respondents**

(Advocate: Mr. Rajesh Thappa, ld. DAG)

**O R D E R  
[ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 27.04.2021, nobody had joined the video conference on behalf of the applicant and today i.e. 07.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil